

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &
IA NOs. 183, 184, 185 & 186 OF 2015**

Dated: 15th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Niko Resources Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar
Mr. Himanshu Suman
Mr. Somiran Sharma
Mr. R. Sasiprabhu

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Sumit Kishore for R-1
Mr. Piyush Joshi
Mr. Sumit Yadava
Ms. Maulishree Gupta for R-2

ORDER

Learned counsel for Respondent No. 1 seeks four weeks time to file written submissions. He may file the same on or before 16.10.2017 after serving copy on the other side.

As agreed by learned counsel for the parties, list the matter for further hearing on **17.11.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Ranjana P. Desai)
Chairperson